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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **W.P.(C) 7456/2023 and CM APPL. 28984/2023, 28985/2023**
RAGHU RAMA KRISHNA RAJU Petitioner

Through: Mr. Siddharth Agarwal, Senior Advocate with Mr. Anirudh Wadhwa, Mr. Keshav Gulati, Mr. Debarshi Chakraborty, Mr. Shashwat Awasthi, and Ms. Arshiya Ghose, Advocates (M: 8355901584).

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anurag Ahluwalia, CGSC with Mr. Tarveen Singh Nanda, Govt. Pleader for R-1 and 2.

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WITH

+ **W.P.(C) 7484/2023 and CM APPL. 29057/2023, CM APPL. 29058/2023**

RAGHU RAMA KRISHNA RAJU Petitioner

Through: Mr. Siddharth Agarwal, Senior Advocate with Mr. Anirudh Wadhwa, Mr. Keshav Gulati, Mr. Debarshi Chakraborty, Mr. Shashwat Awasthi, and Ms. Arshiya Ghose, Advocates (M: 8355901584).

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anurag Ahluwalia, CGSC with Mr. Tarveen Singh Nanda, Govt. Pleader for R-1 and 2.

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

% **26.05.2023**

1. This hearing has been done through hybrid mode.



2. These are writ petitions filed seeking quashing the Look-out circulars (LOCs) and the various Office Memoranda dated 27th October 2010, 19th September 2018 and 22nd February 2021 issued by the Respondent No. 1- Ministry of Home Affairs under which the impugned LOCs are issued.
3. The two petitions have been filed impleading the relevant banks and the authorities. The banks at whose instance LOCs have been issued are State Bank of India in ***W.P.(C) 7456/2023*** and Indian Bank in ***W.P.(C) 7484/2023***.
4. Let notice be issued to both the Banks- i.e. State Bank of India and Indian Bank, as also to the Central Bureau of Investigation ('CBI').
5. The Petitioner has also filed an application seeking permission to travel from 10th June, 2023. Let a reply to the application to travel be filed before the next date of hearing.
6. List on 1st June, 2023.
7. Order *dasti*.

PRATHIBA M. SINGH, J.

MAY 26, 2023
mr/dn